

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 25th September, 2024

No. LJ(B) 48/2020/171 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following officers as the Executive Magistrate within East Khasi Hills District with immediate effect until further orders -

1. Shri. Anthony Lyngdoh, MCS - Assistant Commissioner.
2. Shri. Freddy Passah, MCS - Assistant Commissioner.
3. Smti. Nylla E. Wanniang, MCS - Assistant Commissioner.
4. Shri. Julius R. Marak, MCS - Assistant Commissioner.
5. Shri. Chengreng D. Sangma, MCS - Assistant Commissioner.
6. Smti. Torali K. Marak, MCS - Assistant Commissioner.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/171 -A,
Copy forwarded to:-

Dated Shillong, the 25th September, 2024

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR 20/1/90/Vol-I/35/439 Dt. 20.09.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.